

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-01/2006/13/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Kaushik Hazarika,  
District & Sessions Judge,  
Dhemaji.

Dated Guwahati, the 5<sup>th</sup> January, 2024.

Sub:- **Casual leave.**

Ref:- Your letter No. DJDH/4295/2023 dtd. 21.12.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 21.12.2023**, has been granted. The next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-01/2006/14/A dated** , 05-01-2024

Copy to

- ✓1. The Project Manager, Gauhati High Court.

*[Signature]*  
**JT. REGISTRAR (VIGILANCE)**  
*[Signature]*